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NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTEN DANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APP' JICATION NUMBER

PETITION NUMBER

: CP/15/2017

NAME OF THE PETITIONER(S)

: RINKU ROY

NAME OF THE RESPONDENT(S)

: RIUJAS MANAGEMENT CONSULTANTS PVT LTD +

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

<u>ORDER</u>

Counsel for both the parties are present and prayed for time for continuing the process of the mediation and reaching the final settlement. At request, time is enlarged. Put up on 11.8.2017.

S-vifagar Rae.

(S. Vijayaraghavan) Member (Technical) (Ch. Md. Sharief Tariq) Member (Judicial)